

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:138  
ANSWERED ON:22.11.2011  
TERRORIST/EXTREMIST ACTIVITIES  
Vishwanath Shri katti Ramesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the southern States of the country have witnessed spurt of terrorist/ extremist activities in the recent past;
- (b) if so, the details of such cases reported during the current-year, State-wise;
- (c) the details of the organizations involved therein, State-wise;
- (d) whether the Union Government has received any request from the State Governments for imposing a ban on these organisations; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Available inputs do not indicate spurt in terrorist/extremist activities in the Southern States of the country. However, in the recent past, the southern States have witnessed a few terrorist/extremist activities which include chopping of the palm of one Lecturer in Kerala, serial bomb blasts in Bangalore on 25th July, 2008 and another blast at Chinnaswamy Stadium at Bangalore on 17th April, 2010 besides detection of IED near Madurai in Tamil Nadu on 28th October, 2011. Further, in the three States of Andhra Pradesh, Karnataka and Kerala, the number of naxal violence has declined in 2011 as compared to the corresponding period of 2010.

A statement showing details of Naxal violence during the last four years are enclosed at Annexure-I.

(d) to (e): Proscription of organization as unlawful or/and as terrorists are achieved under the Section 3 (for declaring Unlawful Association) and Section 35 (for declaring terrorists Organisation) of Unlawful Activities (Prevention) Act, 1967 as amended in 2008. As on date 35 Organisations have been declared as terrorist Organisations under this Act, which also include organizations such as Students Islamic Movement of India (SIMI), Liberation Tigers of Tamil Eelam (LTTE) & Communist Party of India (ML) which are active in Southern States. 9 Organisations have also been declared as Unlawful association under UAPA 1967.